NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Tibbu Thankachan Varghese

V/s.

Wensel Aquas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No.

DESIGNATION

SIGNATURE

8

NIKUNJ MEHTA

PURAZAR P. FOUZDAR

FOR THE CORPORATE

Adu Jessy Payne ilb Adu KT Thomas

Jessyrrayne

ORDER

<u>ORDER</u>

TCP No. 371/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Corporate Debtor are present.

Oral submissions of both sides concluded.

Both sides are directed to submit their written submissions before next date of hearing.

List this matter on 05.10.2017, for Orders.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)